

DIVISION BENCH

O-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1977(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	HIMALAYA PAPER COMPANY Vs. BRIJLAXMI PAPER PRODUCTS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Tanuj Kakrania, Advocate] **For the Operational Creditor**

Mr. Karan Khanna, Advocate] **For the Corporate Debtor**

O R D E R

Ld. Counsel on both sides present.

Ld. Counsel appearing on both sides submitted that the matter has been settled out of the court. According to the submission **CP (IB)/1977(KB)2019** is **dismissed as withdrawn**. File be consigned to the records.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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